

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 200 OF 2015 & IA NO. 479 OF 2018**  
**AND**  
**APPEAL NO. 201 OF 2015 & IA NO. 480 OF 2018**

**Dated: 10<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**APPEAL NO. 200 OF 2015 &**  
**IA NO. 479 OF 2018**  
**(Application for impleadment)**

**In the matter of:**

**North Karanpura Transmission Co. Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s)

: Mr. Sanjay Sen, Sr. Adv.  
Mr. Buddy Ranganadhan  
Mr. Hasan Murtaza

Counsel for the Respondent(s)

: Mr. Saurabh Mishra for R-1  
  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan for R-2  
  
Ms. Rimali Batra for R-4  
  
Mr. Anand K. Ganesan for R-8  
  
Mr. Aashish Anand Bernard  
Mr. Paramhans for R-10  
  
Mr. Bipin Gupta  
Mr. Sunil Bansal for R-25 to 27  
  
Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-31 (UPPCL)

**APPEAL NO. 201 OF 2015 &**  
**IA NO. 480 OF 2018**  
**(Application for impleadment)**

**In the matter of:**

**Talcher-II Transmission Co. Ltd.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Buddy Ranganadhan  
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1  
  
Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan for R-2  
  
Mr. S. Vallinayagam  
Mr. G.Umapathy for R-4

**ORDER**

List these matters for hearing on **23.07.2018**, as requested by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**  
*bn/pr*

**(Justice N. K. Patil)**  
**Judicial Member**